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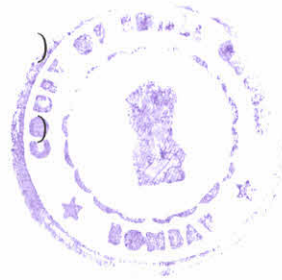
## NOTICE

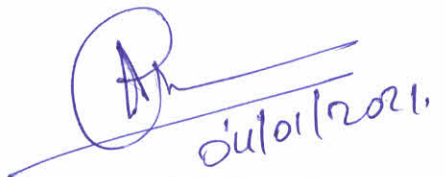
Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

It is further informed that if the delivery of Certified Copies is not taken within 14 days from the date of this notice the applications for Certified Copies will be disposed of and the amount deposited by then will be credited to the Government. The Certified Copy will not be issued further unless fresh application for the same would be filed. It is further notified that if the initial amount of deposit in the rejected application for Certified Copy on the ground of non-removal of objection is not taken back within 14 days from issuance of this notice, the amount will be credited to the Government.

COURT OF SMALL CAUSES

Date :- 28<sup>th</sup> December, 2020





(Atul G. Rane)  
Addl. Registrar

**COPYING DEPARTMENT**  
**LIST OF READY COPIES**  
**PERIOD FROM 21.12.2020 to 24.12.2020**

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	5024	RAE & R 356/ 618/09	CHINTAN BHUVA	6	21/12/2020
2	5159	A NO 26/ 13 IN L E S 106/ 115/ 94	J M DSILVA	5	21/12/2020
3	5160	A NO 25/ 13 IN L E S 104/ 113/ 94	J M DSILVA	5	21/12/2020
4	4523	A NO 196/ 14 IN RAE& R 251/ 420/ 2000	L K TRIPATI	5	21/12/2020
5	4524	A NO 108/ 12 IN RAE & R 251/ 420 / 2000	L K TRIPATI	5	21/12/2020
6	5107	RAN 90/SR OF 2000	KIRIT SHAH	11	21/12/2020
7	5170	LE&C 101/2019	MOHIT GADKARI &CO	11	21/12/2020
8	5126	RAE 177/06	UDAYAN S JAIN	15	21/12/2020
9	5132	R/R 75/08	SUBHASH A GANDHI	14	21/12/2020
10	2625	RAE 1244/16	V.V. SURVE	13	21/12/2020
11	4517	RAER 1268/07	SHRI. J. P. PATEL	13	21/12/2020
12	4207	RAE 295/16	SACHIN R GELYE	13	21/12/2020
13	5072	RAD 1095/06	RAMESH JAISWAL	15	21/12/2020
14	5074	RAE 6/2015	ANAND NAYK	16	21/12/2020
15	5118	MARJI A 228/2019 MA A 134/2009	DILIP BHATIA	18	21/12/2020
16	5083	MUN A 111/2007	GOVIND KABRA	18	21/12/2020
17	5084	MUN A 112/2007	GOVIND KABRA	18	21/12/2020
18	5085	MUN A 113/2007	GOVIND KABRA	18	21/12/2020
19	5047	EXE A 116/2010 RAER 1204/1976	SANJAY PANDY	17	21/12/2020
20	4455	RAE 899/1372/2009	J C YADAV	21	21/12/2020
21	5017	TER 49/2020	SHAHNAZ BAIG	19	21/12/2020
22	5059	RAE 1107/1663/2009	RAJESH SINGH	19	21/12/2020
23	5060	RAE 1107/1663/2009	RAJESH SINGH	19	21/12/2020
24	5064	RAD 600/2005	A P WACHASUNDA	20	21/12/2020
25	5070	RAE 30/42/2012	PRAMESH I VAKIL	21	21/12/2020
26	5150	ELE. PE. 168/17	ARUNA SAVLA	1	21/12/2020
27	5094	A. NO. 70/13 IN RAE 1870/07	VIJAY KADAM	2	21/12/2020
28	5075	A. NO.186/18 IN RAE/R 958/03	ZAIDY & CO.	1	21/12/2020
29	4973	OBST NOTICE 63/2003 IN LEC 527/1980	AMIT SHROFF	24	21/12/2020

30	4670	RAE 568/2001	PRADIP KEDIA	22	21/12/2020
31	5136	RAE 1068/2010	MITA H SUJAN	23	21/12/2020
32	3686	EXE APPLN 126/2015	SHRIKRISHNA HARLADWKAR	23	21/12/2020
33	4525	RAE1036/10	DIPALI BOSAMIA	25	21/12/2020
34	5111	RAE 70/18	SHRUTIKA B CHOUGULE	25	21/12/2020
35	5171	RR 465/1614/83	NEETA DHOLANIA	25	21/12/2020
36	5152	R/R 850/15	LATA KHARWA	9	22/12/2020
37	5151	R/R849/15	LATA KHARWA	9	22/12/2020
38	5108	RAN 98/SR OF 2000	KIRIT SHAH	11	22/12/2020
39	4630	RAE&R 1918/2015	PRAKASH KULKARNI	12	22/12/2020
40	4929	RAD 294 OF 2008	PAWANKUMAR R PRASAD	10	22/12/2020
41	5103	RAE 1478/2009	ANAND G NAYAK	15	22/12/2020
42	1937	RAE 636/2005	JAYANT V PARMAR	13	22/12/2020
43	4503	RAE 681/1019/10	RAKASH PANDYA	21	22/12/2020
44	5055	RAD 1164/2007	SARITA KHAIRKAR	21	22/12/2020
45	5104	R/R 219/375/2000	KIRIT SHAH	21	22/12/2020
46	5109	R/R 215/365/2000	KIRIT SHAH	21	22/12/2020
47	5106	R/R 215/365/2000	KIRIT SHAH	21	22/12/2020
48	5105	R/R 219/375/2000	KIRIT SHAH	21	22/12/2020
49	5175	A. 446/16 IN LE./C 92/12	K. B. SHAH	1	22/12/2020
50	4026	2A. 250/07 IN RAE 1200/02	A. L. GAIKAWAD	1	22/12/2020
51	4540	A. 689/05 IN RAE 1409/96	N. A. GOMES	3	22/12/2020
52	5162	A. 99/2020 IN L.D. 46/2020	J. M. SHAH	1	22/12/2020
53	5115	A NO 226/ 17 IN RAE 21/33/13	B L SEQUEIRA	4	22/12/2020
54	5174	LE & C 75/ 92/ 12	KIRTI SHAH	6	22/12/2020
55	5173	LE & C 75/92/12	KIRTI SHAH	6	22/12/2020
56	4962	RAE 1068/2010	SACHIN R GELYE	23	22/12/2020
57	4963	RAE 1068/2010	SACHIN R GELYE	23	22/12/2020
58	2553	2 (A) A NO 548 / 09 IN RAE 358/511/ 06	SUBHASH K. VYAS	5	23/12/2020
59	4090	A NO 143/ 2017 IN RAE 276 / 389 / 09	A N NASIKWALA	4	23/12/2020
60	5114	A NO 226 / 17 IN RAE 21/ 33/ 13	B L SEQUEIRA	4	23/12/2020
61	4945	RAE 536/2000	SANDHYA	10	23/12/2020

62	2106	RAE 973/2003	R K GANDHI	10	23/12/2020
63	3123	RAE&R 1517 OF 2016	DILIP BHATIA	12	23/12/2020
64	5195	RAD 3082/2012	RESHMA B WAGHMARE	13	23/12/2020
65	5122	RAD 1254/2015	JASH B VYAS	15	23/12/2020
66	4264	RAD 155/2000	RUDRAPALPRATAP K AGARWAL	15	23/12/2020
67	4265	RAD 156/2000	RUDRAPALPRATAP K AGARWAL	15	23/12/2020
68	5141	MA A 64/2015	INDRALOK INFA	18	23/12/2020
69	5082	RAD 1839/2007	S ASHWINIKUMAR	20	23/12/2020
70	5129	RAE 877/1279/10	N G HELEKAR	19	23/12/2020
71	4405	RAE 1214/2017	N A YAKA	19	23/12/2020
72	5200	A1 A. 30/11 IN RAE 1753/98	MUKHTAR SINGH	1	23/12/2020
73	5193	MARJI 671/2012	PRINCE EVENTA	22	23/12/2020
74	5194	RAE 330/574/2012	PRADIP N HARSORA	22	23/12/2020
75	3752	RAE 1143/17	ABDUL AZIZ	25	23/12/2020
76	3754	RAE 1142/17	ABDUL AZIZ	25	23/12/2020
77	5058	RAD 1712/93	ZARIN MOLBAIN	7	24/12/2020
78	5125	RAE 175/06	UDAYAN JAIN	9	24/12/2020
79	2903	RAE 1377/2017	H. S. HARIANI	10	24/12/2020
80	3124	RAER 1518/2016	DILIP BHATIA	12	24/12/2020